राव बीरेन्द्र सिंह : मेरे पास यह सारा स्टेटमेंट है, हर महींने के आंकड़े हैं, अगर आप फरमायें तो मैं पढ़ दूं।

श्री सभापित : नहीं नहीं पिढ़िये नहीं। जैसे मैंने कहा है दाल में काला पड़ा है, अब तो दाल में काला पड़ रहा है, आगे बढ़ने ही नहीं दे रहे हैं।

Should we not pass on something else? I think, we go to the next question. Enough is enough.

SHRI N. P. CHENGALRAYA NAIDTJ; Sir, you called me also.

MR. CHAIRMAN: But we have enough of these pulses.

SHRI N, P. CHENGALRAYA NAIDU: Sir, as agriculturists, we have to put some questions. You allowed the consumers and not the producers to put the questions. You allow the producers.

MR. CHAIRMAN: You are so far below the others that now I have to think of the other questions also. 20 persons have asked their questions.

They also wanted to ask. Now, Question No. 143.

### **Train Accidents**

♦143. SHRI RAM LAKHAN PRA-SAD GUPTA:

#### SHRI LAL K. ADVANI:

Will the Minister of RAILWAYS be pleased t<sub>0</sub> stat<sub>e</sub> the number of major and minor train accidents which took place and the loss of life perty suffered as a result thereof during the following periods: —

- (i) from March 25, 1977 to July 20, 1979;
- (ii) from July 21, 1979 to January 15, 1980?
- (iii) from January 16, 1980 to December 31, 1980; and
- (iv) from January 1, 1981 to January 15, 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS *AND* IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): A statement is laid on the Table of the Sabha.

### Statement

Periods	No. of train accidents, both major and minor	No. of persons killed	Cost of damag e to Rly. preparty
-		<del></del>	(in crores of Rs.)
(1) from March 25, 1977 to July 20, 1979	2,105	6:8	10-6
(2) from July 21, 1979 to January 15, 1980	432	135	3.8
(3) from January 16, 1980 to December 31, 1980	946	211	5*9
(4) from January 1, 1981 to January 15, 1982	1,154	546	11.7
			•

<sup>†</sup>The question was actually asked on the floor of the House by Shri Lal K. Advani.

SHRI LAL K. ADVANI; Sir, a majo<sub>r</sub> train accident took place on the 31st of August, 1981, involving the Tamil Nadu Express. An hon. Lady-Member of this House also was involved in that accident. Sir, the Government conducted an inquiry into that accident. And the findings of the Enquiry, apart 'from commenting on that particular accident itself has observation t<sub>0</sub> make

"My assessment of the situation," writes Mr. B. P. Sastry, Commissioner of Railway safety, "which is also shared by several others including some of the Railway officials who deposed before me in this Inquiry but who were not prepared to go on record for obvious reasons is that a gmali but influential section of Railway officials appear to be believing in the philosophy 'speed at any cost'. Somehow this wrong philosophy appears to have become the way of life with certain officials and it appears to be so much deep-rooted that it needs sustained and determined efforts to erase it out of their minds and substitute it by the philosophy "speed with safety\*."

He goes on to say:

"The fact that in almost all the Divisions long lists of drivers exceeding the maximum authorised speed appeared day after day and week after week without any let up in the frequency on such accidents leads one to the inevitable conclusion that speedmonitoring as practised on the Railways was halfhearted and ineffective.'

Now, this is a severe indictment of the Railway administration as a whole, apart from the findings in respect of this particular incident, i would like to know from the Minister what has been done in this regard, what steps have been taken and what action has been taken to ensure t\*hat this failure

on the part of the administration, which ia costing the country so many lives, which has made train travel absolutely insecure, and what is being done about it.

SHRi MALL1KARJUN: Sir, so far as the running of the trains is concerned, whether they be goods trains or passenger trains or fast passenger trains like the Tamil Nadu Express, speed limits are invariable prescribed and everybody observes the speed limits. The drivers who are responsible for these things are taken up and also sent on refresher courses and they are being alerted now a\*>d then in this regard. Then, it is also ensured that they do not come drunk on duties and this check is done by breathlyser tests and so many other thingg are being instructed to the drivers. The maximum speed at which the Tamil Nadu Express was going was 100 kilometres or something like that.

MR. CHAIRMAN; You ga<sub>v</sub> 100 odd or something like that What is 'something like that'?

SHRI MALLIKARJUN: I am sorry, Sir; 'like that' in m<sub>v</sub> sense means the allowed speed.

MR. CHAIRMAN: How much? The question asked by Mr. Advani is that the railways are trying, like the taxi drivers, to run the trains faster than they can. Trains cannot run beyond a particular speed. That ig the question which Mr. Advani has raised.

SHRI PILOO MODY. Why are you comparing thle taxi drivers? (Interruptions).

SHRI MALLIKARJUN; The rate of speed is not given. But in a different way at the time of deposition some people have expressed whe view that ther are some three officials who are interested in running the trains at a fast speed. (Interruptions).

MR. CHAIRMAN; What are you doing about it, is the question Mr. Advani has asked. Very simple.

SHRI C. K. JAFFAR SHARIEF; Sir, the Report of the Safety Commissioner in under the examination of the Sir, different trains, fast and Board. super-fast trains, metre-gauge as well as broadgauge, have got their gpeed-limits a<sup>d</sup> the drivers arc supposed to drive only according to those restricted speed imits and not beyond them. Where actually they have exceeded the spfed limits, if that i<sub>3</sub> the cause of th<sub>e</sub> accident, we have called it as a human failure and various reports are there. We are trying to build up the necessary consciousness in the drivers by giving them refresher course and by talking to them. In this connection the latest thing is that only a few days back, only during the last week, our Minister and we had a meeting with the drivers, with the signalling staff, with the guards and with the station masters, in fact with every one who is concerned with the safety aspect.

SHRI LAL K. ADVANI: sir, you will appreciate that my question has not been answered. I have not given my opinion. I have only referred to the Committee's Report, which is with the Government, O<sub>n</sub> that basis, they might have either said, we do not agree with it. They can' say that. But he says that it is not merely the drivers who are at fault. The speed monitoring by the railway administration i<sub>s</sub> faulty as a result of which long lists of drivers exceed the maximum authorised speeds day after day and week after week, without any let up in the frequency of such accidents.

MR. CHAIRMAN.- Doe<sub>s</sub> the report refer to any recording on graph paper or some such thing

SHRI LAL K. ADVANI. No.

MR. CHAIRMAN: ..in the engine itself or in the train itself? Is there any recording (Interruptions).

SHRI LAL K. ADVANI; There are elaborate details. I had expected from them to tell m<sub>e</sub> whether speed monitoring, and the comments made

by this inquiry committee about the failure of the railway administration insofar as the speed monitoring i3 concerned, is half-hearted and ineffective? Do they accept this verdict and if so, what action has been taken in pursuance of this report to remedying this situation? This was my question to which no answer has

SHRI C. K. JAFFAR SHARIEF; I have already said that the report to which he has referred, ia under examination. Unless the report is throughly examined, how can we come to any conclusions. I

SHRI LAL K. ADVANI: Since how

SHRI C. K. JAFFAR SHARIEF: How can I say that we have accepted or not accepted the report without going into the merits of the issue. (*Interruptions*).

SHRI LAL K. ADVANI: When was the report made? When is it expected to be decided?

SHRI MANUBHAI PATEL: In the mean time more and more accidents will take place.

SHRI. MALLIKARJUN; For the information of this hon. House, I may tell you that the speed allowed for suepr-fast 110 kilometres trains but Commissioner of Railway Safety has observed that this train was going at a speed of over 120 kilometres per hour. In general sense, all these monitoring and other factors for safety consciousness are geing looked into ever since the new Minister took over and he concentrating on it. Monitoring factor is also one of the factors.

SHRI LAL K. ADVANI: sir, he himself is an old Minister; why put the blame on somebody else? Poor Kedar Pandey is being blamed.

SHRI C. K. JAFFAR SHABIEF: What my colleague meant was, after the new Minister took over, we are personally monitoring the punctuality

of the trains to avoid late running. As you are aware, many a time in the House, many hon Members have complained about late running of trains. (*Interruptions*). It is all inter-related. So we are personally monitoring this.

SHRI MANUBHAI PATEL: Let the Cabinet Minister reply.

SHRI ARVIND GANESH KUL-KARNI; I only want to submit that Ministers are playing like shuttle-cock among themselves. Please monitor that kind of shuttle-cock being played.

MR. CHAIRMAN: I am glad that Mr. Sethi  $i_a$  on  $hi_s$  legs now.

SHRI P. C. SETHI; Normally, junior Ministers have to reply to some questions, and, therofore, I am giving them the opportunity of answering some of the questions.

MR. CHAIRMAN; But I wanted the House to run<sup>1</sup> on time.

SHRI PILOO MODY: Mr. Chairman, there is only one way of describing\* it is a head-on collision.

SHRI P. C. SETHI: No question of collision. Th<sub>e</sub> question is of a general nature which has been asked as t<sub>0</sub> from which time to which time and how many accidents hav<sub>e</sub> taken place. The question! naturally appears to be relating t<sub>0</sub> periods of various Ministers, which were under Mr. Danda-vate, then Mr. Pai, then Mr. Pan-dey...

MR. CHAIRMAN: Rut they were not driving the trains.

SHRI P. C. SETHI: I am coming to the main thrust of the question. Therefore, I must frankly admit that as far as this particular question of Tamil Nadu Express inquiry is concerned, we never expected—personally I never expected—that any question will shoot out of this particular accident.

SHRI LAL K. ADVANI: I did not ask about this particular accident.

SHRI P. C. SETHI: Therefore, I have no details with regard to the

inquiry which the hon. Member has referred to about the Tamil Nadu Express, and unless the report is examined and comes to us, it would not be in the best interest to either admit or deny these facts. I can only say that we have observed during this short span of time that I am here that in certain cases, certainly the speed limit and the speed signals which have been provided on the track are not being observed. And I. am not referring to this particular committee—this may be one of the reasons, if not for a head-on collision, but at least for the derailment of the train. Secondly, the maintenance had been poor. Therefore, apart from human failure, there' have been accidents on account of poor maintenance. We are all trying to look into these problems and I can assure you, Sir, and the hon. House that as far as we are concerned, we would see to it that the speed of the train or the fast running of the train should not be at the cost of safety.

SHRI LAL. K. ADVANI: I am grateful to the Minister for admitting candidly about poor maintenance and over-speeding which is going about, because we are all concerned about it. I would like to know how much mileage or kilometreage of the railway track needs immediate replacement. One of the factors which is responsible for this kind of frequency in accidents is that a large section of the track needs repair and imperative replacement. What is the total mileage involved?

SHRI P. C. SETHI: As far as the track is concerned, 14,000 to 18000 Km. of track requires to be replaced, because, some fractures have developed. Therefore, every year, there is a programme of replacement of the tracks. We were short of rails. "We have imported quite a few tonnage of rails from outside. Therefore, we are trying our best within the given means to replace these tracks and, as far as possible, wherever the track is not being replaced, it is being looked after properly by ultrasonic detectors so

that we can know about the defects. We are also having detection cars so that we can know about the condition of the track.

श्री जं के कंत : समापति महोदय, रेलवे एक्सिडेंट्स में बढोतरी को ध्यान में रखते हुए सरकार क्या श्रीक्षक को रेलवे महालय में कोई जिम्मेंवारी या कोई विभाग सौंपने का कोई प्रपातन रखती है क्योंनि श्री .....

MR. CHAIRMAN: This is irrelevant.

श्री जे o के o जैन : नो, सर में रिकार्ड की बात कह रहा हूं। उन्होंने स्वयं इस हाउस में कहा बा कि मैंने रेल की पटरियों को सैबोटाज किया— यह रिकार्ड की बात है — इस को स्नाप इरिलेबेंड कह कर नहीं टाल सकते, क्योंकि ये लोग जनता पार्टी के बासन में रहे हैं, ये दिखाना चाहते हैं कि इनके जासन में एक्सोडेंट कम हए। (स्थवसान)

SHRI PATITPABAN PRADHAN: Sir, on a point of order. (Interruptions) ...

SHRI MANUBHAI PATEL: Any Member of the other House cannot be referred to here.

श्री श्रे कें कें किया हमारी सरकार को बदनाम करने के लिये उन लोगों का यह प्रयास है ....

श्री समापतिः नहीं दूसरे सदन के मेम्बरकानाम आप इस तरह नहीं ले सकते।

SHRI J. K. JAIN: I am only asking, is there any proposal to give him some employment? I am not saying that he is doing it. I am only asking, is there any proposal to give some employment to \*\*

\* This is my question. (Interruptions)
Why are you replying to the question? (Interruptions)

•Deleted as ordered by the Chair.

SHRI MANUBHAI PATEL: Sir, any reference to a Member of the other House should be expunged.

SHRI J. K. JATN: I am only asking, is there any proposal to giv^ employment to \* \* \* in the Railway Ministry?

MR. CHAIRMAN: I am not going to allow this question to <sup>h</sup> This has nothing to do \ tion which has been tabled. And secondly, it is not proper to name a Member of the other House with a sort of innuendo that there is something wrong being done. *I think it* is just not etiquette. Otherwise, they will be mentioning you.

SHRI J. K. JAIN: Is there any harm in giving a proposal?

MR. CHAIRMAN: No. The name should be deleted. The question need not be answered.

SHRI R\ RAMAKRISHNAN: Sir, recently, the Indian Railways have, unfortunately, become a butt of so many jokes going around. The latest joke I heard when I came to Parliament was, somebody wanted to buy Potassium Cyanide to commit suicide, but he was told 'do not waste so much money, just take a ticket and go by a train'. Of course, the hon. Minister cannot be blamed for this. But arising out of this question, I would like to know whether recently, the Kail-way Ministry or the Railway Board has issued any instruction to the various Zonal Managers saying that accidents which generally involve loss of human life should not be publicised. Normally, even where a goods train meets with an accident at some wayside station, where the Press Reporters will not be able to go, some sort of a Press note is issued. Now, is there any such instruction? Railway accidents are so much in the news. I would like to know, has the Railway Board issued any instruction like this

to the Zonal Railways not to publicise these accidents?

MR. CHAIRMAN: Any kind of accident.

SHRI P. C. SETHI: As far as accidents are concerned, whether they are derailment or major or minor accidents, it is not correct to say that they are not to be publicised. Every day, there is some news about this in the newspapers. Therefore,...

MR. CHAIRMAN: Mr. Minister, it is not a very nice thing to admit that every day there is news. (Interruptions)

SHRI SUNDER SINGH BHAN-DARI: Most objective interpretation.

SHRI V. GOPALSAMY: Mr. Chairman, Sir, previously the railway coaches-.

श्री जगदीश प्रसाद मायुर : उधर वे तीन-तीन बुला दिये हैं, मेरी और भी देखिये ।

## श्री सभापति : उधर की साइड भी भो तो देखें।

SHRI V. GOPALSAMY: First let me put my question, Sir.

MR. CHAIRMAN: They all want to climb the train. They will even sit on the roof.

SHRI V. GOPALSAMY; Previously the railway coaches and railway engines were regularly sent to the regular workshops for periodical overhauling. This practice was strictly followed during the British days and till late seventies. Now, according to my information the railway coaches are not sent for overhauling after every six months to the regular workshops every year. Instead they are sent to the loco sheds. This is also the cause of serious accidents, apart from human failure. I would like to know from the hon. Minister whether instructions will be given to the concerned officials to correct this practice.

SHRI MALLIKARJUN: It is true because of long-standing accumulation of the overaged ones, for some of the wagons and coaches the periodical overhauling was not being done regularly and there was some time-lag. But now the periodical overhauling routine and overhauling have been augmented in the last one and a half years onwards.

The overhauling capacity and maintenance capacity in the Mechanical Workshops has gone up to the extent of 90 per cent, compared to the earlier 80 per cent or so. All necessary precautions and the infrastructure needed to augment overhauling have been intensified. I admit that there are some overaged coaches and wagons which are not in a fit condition for the various reasons which have already been mentioned by the Minister for Railways regarding maintenance. That lacuna is being removed with intensified

श्री जगदीश प्रसाद माथुर: श्रीमन, मंत्री जी ने खुद स्वीकार किया है कि में दिनेंस में गड़बड़ी से एक्सीडेंट्स हुए हैं स्रीर हो रहे हैं। क्या उन्हें मालम है कि रेलवे में दो प्रकार के मैनिनिकल इंजीनियस लिये जाते हैं। एक तो डिग्री होल्डसँ होते हैं और दूसरी पद्धति यह है जिसे बह स्पेशल ऐप्रिन्टिस कहते हैं, बह देन्ड नहीं होते, इंटरमीडियेट या ग्रेज्येट हाते हैं और थोड़े दिन की टेनिंग देने के बाद इंजीनियर बनाये जाते हैं। उनमें से बहुत से ऐसे हैं जिन्हों ने आज तक क्वालीफाई नहीं किया । क्या उन्हें यह भी माल्म है कि इन मैं केनिक इंजीनियस के जो डिग्री होल्डर्स हैं ग्रीर जो ऐप्रिटिस से बने हैं, उनने बीच में दो तीन साल से संघर्ष चल रहा है ग्रीर इसके कारण रेलवे ने इंजिनों ग्रीर कोचेज मेंटिनेंस में गडवड़ी है ? तो क्या वह यह बतायेंगे कि क्या यह संघर्ष है और क्या जो स्पेशल एप्रिटिस हैं जो क्वालीफाई करते हैं, दो साल सीनियरिटी का उनको एडवांटेज नहीं

SHRI P. C. SETHI: As far as this question is concerned, it does not arise out of this. However, I would like to clarify from memory that there are Jamalpur-trained engineers and Jamalpurtrained people on the staff of the railways. In 1960, with the approval of the Union Public Service Commission, seniority was fixed and therefore they have all along been in the Mechanical Department going up to the highest positions of the Railway Board. Recently, on account of some representation, the seniority has been changed, but the whole matter has been challenged in a court of law and is also pending before the UPSC. Therefore, because the matter is sub judice, I would not like to say anything now. There is some conflict but, on account of this conflict—I can assure the hon. Members—maintenance of the railways and railway track would not be allowed to suffer.

श्री संयद रहमत ग्रली : मैं मिनिस्टर साहब से यह जानना चाहता हूं कि क्या उनके इतम में यह बात कभी आयी है कि ट्रेन को चलाने वाले जो ड्राइवर या श्रिसिटेंट ड्राइवर हैं वह शराब के नमी ध्त रहते हैं जिस की वजह से भी एक्सीडेंट हो रहे हैं। दूनरी बात मैं यह भी जानना चाहता है कि क्या रेलवे में जो इन्वेन्टिक्स का विस्टम शरू किया गया है उसकी वजह से इन्सेन्टिव पाने ने लिए वर्कशाप में ज्यादा से ज्यादा प्रोडक्शन बताते हैं, लेकिन रेलवे ग्रथारिटी की तरफ से क्वालिटी टेस्ट करने की या चेक करने की कोई एजेंसी मौजद नहीं है जिस की वजह से एक्सीडेंट आये दिन ोते जा रहे हैं।

† شری سید رحمت علم : مین منساد صاحب سے یہ جالما چاہا هوں که کها انکی علم سیں یہ بات
کهی آئی هے که دیش کو چائے وائے
تراپور یا اسسٹینٹ ڈرائھور هیں وہ
شراب کے نشے میں دھت رعتے هیں
جسکی وجہ سے بھی ایکسیڈیئٹ هو
جانڈا چاھتا هوں کہ کیا ریاوے میں
جانڈا چاھتا هوں کہ کیا ریاوے میں
ہے اسکی وجہ سے انسٹلٹوس یائے کے
ہے راسکی وجہ سے انسٹلٹوس یائے کے
پروڈکش بھی ویادہ سے تیادہ
پروڈکش بتاتے هیں - لیکن ویلوے
پروڈکش کی یا جھک کوالٹی ٹیسٹ
کوئے کی کوئی گوئی کوئی ایجاسی صوجود نہیں ہے جسکی
وجہ سے ایکسیڈانٹ آئے دی ہوئی جا

श्री मिलिकार्जुन: मान्यवर, ड्राइवर या असिस्टेंट ड्राइवर शराब पीकर गाड़ी नहीं चला रहे हैं। जब ड्राइवर या अस्टिंट ड्राइवर चलते हैं उसके पहले उनका बेथलाइजर टेस्ट लिया जाता है कि वह शराब पिये हैं या नहीं पिये हैं। वर्कशत् में इंजन और डिब्बों के बारे में स्पेक्षिफिके-शन रहता है, उनकी प्रापरली परीक्षा की जाती है।

MR. CHAIRMAN: Last question. Mr. Pandey. (Interruptions) ...

SHRI GURUDEV GUPTA: Sir, from the very beginning I have been asking.

MR. CHAIRMAN: I can't ask everybody. I have given you enough chances.

श्री नरसिंह नारायण पाण्डेय: श्रीमन्, श्रमी स्टेट रेलवे मिनिस्टर ने कहा कि बहुत से एक्सीडेंट्स की इनक्वायरी रिपोर्ट बोर्ड में पड़ी हुई हैं। मैं माननीय मंत्री जी ने जानना चाहता हूं कि क्या उनकी कोई जिस्ट श्रापने पास पहुंचेगी जिससे श्राप—जो भी कारण बताये गये

<sup>†[ ]</sup> Transliteration in Arabic script.

हों---उन पर मजबती से कार्यवाही कर सकें ? हर जोनल रेलवे में एक चीफ ब्रोपरेटिंग सुपरिटें डेंट होता है। जितनी एक्सप्रेस ट्रेन्स होतो हैं, मेल ट्रेन्स होती हैं उनकी रिपोर्ट, उनकी स्पोड कितनी है, कहां से चलो है, कहां है, कम्प्लीट चार्ट उसके पास रहता है, उसके पास नक्या रहता है, उनके पास मेकेनाइज्ड डिवाइस भी रहती है जिससे वह कन्ट्रोल फोन से जान लेता है कि यह देन फलां स्टेशन से चली है, लाइन क्लियर है या नहीं जिससे उठ को विजयरेंस हो सकता है और एक्सोडेंट्स को एवाइड किया जा सकता है। कितने चीफ ग्रापरेटिंग स्परिटेंडेंट् के खिताफ कितनी जान्स में जहां पर एक्सोडेंट्स होते हैं आपने कार्यवाही की, आपने उनकी सस्पेंड, डिस्मित किया या चार्जशोट लगायी और जहां ज्यादा एक्तोडेंट हए क्या वहां कुछ लोगों को कम्प्लवरो रिटायरमेंट भी दे दिया ? ज्यादातर क्या यह बात भी सही है ब्रापके जो वर्कणाप हैं जहां ब्राप वे पुराने इंजन पड़े हुए हैं जो मेल ग्रीर एक्सप्रेस ट्रेंस में लगते हैं इसने बावजूद कि इाइवर कहते है कि यह वर्कशाप में गये हैं, इन को ठोज से एग्जामिन नहीं किया गया है, इन को ठोक से देखा नहीं गया है, जो ग्राप का वहां का चोफ मेने निकल मैने जर है, जो जिम्मेदार है वह उत पर दस्तखत कर दिया करता है ग्रीर उसको क्लियरेंस दे देना है। उसका सारा मेंटेनेंस नहीं हो पाता। इस तरह की रिपोर्ट, इस तरह के टेलीग्राम हमारे यहां के लोगों ने भीजे हैं। मैं माननीय मंत्री जी से जानना चाहता हूं कि इस के लिए किस को श्राप जिम्मेदार मानते हैं ? क्या आप अपने बोर्ड के मेकेनिकल इंजीनियर के ऊपर भी कोई जिम्मेदारी आयात करते हैं ? उधकी जिम्मेदारी इन सब चोजों के मेंटेनेंस की है जिससे ठीक तरह से मेंटेनेंस हो सके और ठीक तरह

से इंजन चल सकें।

श्री प्रकाश चन्द्र सेठी: ग्रभी तक तीन इंक्वायरी कमीशनों की रिपोट्र्स इस संबंध में ग्रायी हैं जो इंक्वायरी कमीशन्स इन रेल एक्सीडेंटस के संबंध में बने थे। उनमें से पहला था कुंजरू कमीशन, दूसरा था वांच कमीशन और तीसरा था सीकरी कमीशन । इन तीनों कमीणनों की रिपोर्ट रेलवे मंत्रालय और रेलवे बोर्ड के पास है और उन में से ग्रधिकांश जो उन की रिकमेंडेशन्स हैं, जो उन की सिफारिशें हैं उन पर अमल किया गया है और जिन पर अमल नहीं किया गया है उन को देखा जा रहा है। लेकिन उन में से ग्रधिकांश सिफारिशों पर अमल किया गया है। जहां तक एक्सी-डेंट्स से ताल्लुक रखने वाले लोगों को निकाले जाने का सवाल है, मैं माननीय सदन को बताना चाहता हं कि 25-3-77 से 20-7-79 तक करीब 59 लोगों को नौकरी से हटाया गया या और दूसरे में 21-7-79 से 15-1-80 तक 17 लोगों को निकाला गया और तीसरे में 16-1-80 से 31-12-80 तक 28 लोगों को निकाला गया ग्रीर 1-1-81 से 15-1-82 तक 19 लोगों को निकाला गया। इसी प्रकार कई लोगों को रिटायर किया गया है और रिवर्टेड लोगों की संख्या 244, 82, 8 ग्रीर 24 हैं ग्रौर जिन लोगों का इंकीमेंट रोका गया है उन की तादाद है 1105, 228, 438 भीर 27, तो इस प्रकार से विभिन्न समयों पर जो एक्सीडेंट्स हुए हैं उन के अनुसार विभिन्न ग्रविधयों में कार्यवाही की गयी है। लेकिन हाल ही में जो मैंने एक टोम कायम की है, सेफटी टीम, उस की दो टीमों ने काफी जोन्स में दौरा कर के जो रिपोर्ट दी है उस में यह बात सामने आयी है कि सेफुटी के सिलसिले में या एक्सीडेन्टस के सिलसिले में जितनी तुरन्त कार्यवाही

ग्रीर जितनी सस्त कार्यवाही होनी चाहिए उतनी होती रही है ग्रीर इस लिये अब यह आदेश दिये गये हैं कि जिन लोगों की एक्सीडेंट्स के लिये रेस्पांसि-बिलिटी हो उन पर तुरन्त कार्यवाही की जाय और ज्यादा से ज्यादा कठोर कार्यवाही हो सकती है वह की जाय ।

श्री गुरुदेव गुण्त : मान्यवर, यह बड़े दुख की बात है कि 1 जनवरी, 1981 से जनवरी, 1982 तक रेलवे दुर्घटनाओं में भारी वृद्धि हुई है और उन पर नियंतण नहीं पाया जा रहा है। इस लिये मंत्री जी अहिनिश चिन्तित हैं और प्रयत्नशील हैं। तो मैं जानना चाहंगा कि रेलवे बोर्ड जिस के पास रेलवे के संचालन की संपूर्ण प्रमुसत्ता निहित है उसने इन दुर्घटनायों को रोकने के लिये क्या कार्यवाही की और यदि रेलवे बोर्ड सक्षमता से इस रेलवे का संचालन देश में नहीं कर पाता है तो उस को भंग करने के बारे में सरकार का क्या विचार है?

श्री मल्लिकार्जुन: रेलवे बोर्ड को बंद करने का सवाल इस से उत्पन्न-नहीं होता।

श्रो सनापति : यह इसमें उठता ही नहीं । खैर हुई कि उन्होंने ग्राप को रवाना नहीं कर दिया ।

श्री मल्लिकार्जुन: यह दूसरी बात है कि उस के लिये क्या कदम उठाये जा रहे हैं इन दुर्घटनाओं को रोकने के लिये । इसके लिये मैं पहले ही सदन में बता चुका हं कि क्या क्या कदम सरकार ने उठाये हैं।

श्री गुरुदेव गुप्त: मेरे सवाल का जवाब नहीं ग्राया ।

CHAIRMAN: Mr. Gurudev Gupta has been wanting to ask a question for a long time.

श्री गुरुदेव गुप्त : मैंने पूछा था कि क्या कार्यवाही की गयी ? किसी को जिम्मेदार ठहराया या नहीं ठहराया और क्या इसके बारे में रेलवे बोर्ड पर कोई कार्यवाही की गयी ?

श्री प्रकाश चन्द्र सेठी : जहां जहां इंक्वायरी करने की जरूरत हुई है कमीशन विठाये गये हैं, इंडिविज्ञाल एक्सीडेंटस की इंक्वायरी के लिये और जो लोग जिम्मे-दार पाये गये हैं उनके खिलाफ कार्यवाही की गयी है श्रीर जहां कमजोरी है उस को मजबूत करने की कोशिश की जा रही है।

SHRI ERA SEZHIYAN: Regarding the increase in the number of the railway accidents, two factors have beer, reported to be responsible. One is the action of the Railway Board in issuing an order by a telegram in October, 1980 suspending the periodic overhaul of all wagons except those which were unserviceable. The second is the order issued by the Board in January, 1981 allowing the loading of the BOX type of wagons five tonnes more, that is 10 per cent more. These two orders have led to the alarming increase in the rate of the accidents. I would like to know what happened to these two orders issued by the Railway Board.

MR. CHAIRMAN: First, whether it is a

SHRI P. C. SETHI; As far as overloading of wagons is concerned, as an experimental measure for some time, the Board allowed five tonnes extra to be loaded in BOX wagons which are considered to be equivalent to two and a half times the four-wheeler wagons. Now, after this experimentation and after clearing the backlog, they have come back to the position of two tonnes overloading. This is going on since quite some time.

MR. CHAIRMAN; That is safe, I hope.

SHRI P. C. SETHI: It is considered safe,

SHRI ERA SEZHIYAN: What about the first one—the stopping of the overhauling of the wagons—issued in October, 1980?

MR CHAIRMAN: That has been answered before. You were not probably listening.

SHRI P. C. SETHI: As far as end-toend running of the trains is concerned, it is true that previously the old wagons used to be examined further every 300 or 400 kilometres. But since the formation of new trains, wherein new gear-boxes have come in which can sustain a long journey, it has been said that they should go from end to end, and after the end of the journey, there should be an intensive examination of the wagons. (Interruptions)

# भी शिव चन्द्र साः दो ही सवाल में भ्रापने घंटा खत्म कर दिया। (स्व**वधान**)

श्री समापति : ग्राप मेहरवानी करके भ्रीर घंटा खर्च मत करिये। Question Hour is over.

### WRITTEN ANSWERS TO **OUESTIONS**

### **Upgradation of posits of Platform Supervisors and Platform Inspectors**

- \*141. SHRI S. KUMARAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the posts of Platform Supervisors and Platform Inspectors are not being upgraded as was done in the case of other categories of staff in the Southern Railway from the year 1977;
- (b) if so, what are the reasons therefor;
- •(e) whether it is also a fact that the total number of Platform Supervisors and Inspectors are only forty-two;

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(d) whether Government propose to upgrade these two categories also which may help to improve the promotional avenues in these categories; and

to Questions

(e) if so, what are the details fn tliis regard?

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI); (a), (d) and (e) A demand made by the Staff Side of the Departmental Council (Railways) of the Joint Consultative Machinery for cadre review of the category of Platform Supervisors Inspectors/ is under examination of the Government.

- (b) Does not arise.
- (c) There are 88 posts of Platform Inspectors/Supervisors on Southern Railway.

#### **Production of oilseeds**

•144. SHRIMATI RATAN KUMARI: SHRIMATI HAMIDA HABIB-ULLAH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total production of oilseeds in the country per year during the last three
- (b) the domestic consumption of oilseeds in the country per year during the same period; and
- (c) the amount of foreign exchange spent every year to import oilseeds to meet the shortage during the same period?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (c) A statement is laid on the Table of the Sabha.